

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2823
TO BE ANSWERED ON 25.03.2025**

UPGRADATION OF HEALTHCARE INFRASTRUCTURE IN TAMIL NADU

2823. DR. KANIMOZHI NVM SOMU :

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that, Union Government is in receipt of the Tamil Nadu Government's proposal to develop and upgrade hospitals within the State to enhance healthcare infrastructure;
- (b) if so, whether the Minister has received any request letter from the State Health Minister seeking financial assistance or support for this initiative, if so, the details of the projects and funds requested;
- (c) the details of steps Government is planning to take in response to this proposal and whether there is any specific funding or assistance being allocated for the development of healthcare facilities in Tamil Nadu; and
- (d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(SHRI PRATAPRAO JADHAV)

(a) to (d): Public Health and hospital is a State Subject. The responsibility for planning, implementing, and maintaining healthcare infrastructure, including the development and upgradation of hospitals, lies primarily with the State Government. Under National Health Mission, financial and technical support is provided to the States/UTs to strengthen their healthcare systems based on the requirements posed by them in their Programme Implementation Plan (PIP). Through this mechanism, all States, including Tamil Nadu seeks funds based on gap analysis, which allows for the allocation of funds to enhance medical infrastructure and service delivery. During the National Programme Coordination Committee (NPCC) meetings held every year, the proposals of the States/UTs are discussed and finalized in consultation with the State/UTs within their available resource envelope. Based upon recommendation of NPCC approvals are awarded in the form of Record of Proceedings (RoP) & issued to respective States/UTs Governments. The Union Government remains committed to supporting States, including Tamil Nadu, in enhancing healthcare infrastructure through need-based funding and assistance. The year-wise details of approved programs for Tamil Nadu are included in the approved PIPs (Record of Proceedings - ROPs) for the State, which are publicly available and uploaded on the MoHFW website (<https://www.nhm.tn.gov.in/en/downloads/state-pip>).
